

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO. 1941
ANSWERED ON 05.08.2026

Fund Utilisation under Samagra Shiksha in Jammu and Kashmir

1941 Shri Gulam Ali:

Will the Minister of *Education* be pleased to state:

- (a) district-wise details of funds sanctioned, released and utilised under Samagra Shiksha in the Union Territory of Jammu and Kashmir during each of the last three years;
- (b) district-wise and component-wise details of works and interventions approved;
- (c) district-wise and school-wise details indicating the name of each school, UDISE Code, component-wise assistance, amounts sanctioned, released and utilised, physical progress and implementation status;
- (d) the details of pending or delayed works, reasons therefor and expected completion dates; and
- (e) the monitoring mechanism ensuring timely implementation and optimal fund utilisation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (e): Education is a subject under the Concurrent List of the Constitution and the majority of schools are under the administrative control of the State Governments and Union Territory Administrations. Under the Centrally Sponsored Scheme of Samagra Shiksha, at the State/UT level, the Annual Work Plan and Budget (AWP&B) are finalized by the State Executive Committee based on the requirement projected by the districts of the respective State/UT. Thereafter the Proposal is appraised and approved by the Project Approval Board (PAB) in consultation with State/UT as per the programmatic and financial norms of the scheme by the Department and Financial assistance is released to the State/UT against the approval. The distribution of funds among districts, sanction of works and interventions, and implementation thereof are carried out by the respective State/UT in accordance with their requirements, priorities and approved plans.

The details of funds allocated, released, Fund Available (Including Opening Balance & UT share) and utilized under Samagra Shiksha for last three years for the Union Territory of Jammu & Kashmir are at **Annexure-I**.

The component-wise details of works and interventions approved for UT of Jammu & Kashmir for 2026-27 is at **Annexure-II**.

The implementation of Samagra Shiksha is monitored by the Department through a robust mechanism comprising periodic review meetings, appraisal of the AWP&B by the PAB, submission of monthly and quarterly physical and financial progress reports by the State/UT through the PRABANDH portal and periodical field visits.

The implementation of the Scheme at the State level is monitored through a comprehensive multi-tiered mechanism including Unified District Information System for Education Plus (UDISE+), Online Monitoring System (OMS), and regular monitoring by the State Project Office to ensure effective planning, transparency, accountability, and timely implementation. The monitoring framework includes oversight by the State Commission for Protection of Child Rights (SCPCR) or the Right to Education Protection Authority, periodic meetings of the State Executive Committee, and quarterly review meetings with State Coordinators covering key functional areas, including financial management. In addition, the State Implementing Agencies undertake internal audits to ensure financial propriety and compliance with prescribed norms.

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (E) OF THE UNSTARRED QUESTION NO. 1941 ANSWERED ON 05.08.2026 ASKED BY SHRI GULAM ALI, HON'BLE MP REGARDING 'FUND UTILISATION UNDER SAMAGRA SHIKSHA IN JAMMU AND KASHMIR'.

Details of funds allocated, released, Fund Available (Including Opening Balance & UT share) and utilized under Samagra Shiksha for last three years

(₹ in crore)

Financial Year	Proposed Central share Release	Central Share Released	Fund Available (Including Opening Balance & UT share)	Expenditure* (as on 31st March)
2023-24	1736.49	865.43	1289.50	1103.22
2024-25	1721.60	823.49	1471.76	944.49
2025-26	1435.99	516.92	1102.65	1102.64

* as per PRABANDH portal

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The component-wise details of works and interventions approved for UT of Jammu & Kashmir for Financial Year 2026-27

(Rupees In Lakh)

Component Wise Approval to the UT of Jammu & Kashmir in F.Y. 2026-27			
Major Component	Recurring	Non-Recurring	Total
Access & Retention	119.97	27803.79	27923.76
Financial Support for Teachers	19408.68	-	19408.68
Gender & Equity	6702.48	1037.60	7740.07
Inclusive Education	801.97	344	1145.97
Monitoring of the Scheme	149.70	-	149.70
Program Management	4373	-	4373
Quality Interventions	32036.53	5582.30	37618.82
RTE Entitlements	8455.27	-	8455.27
Skill Education	12632.01	414.01	13046.02
Sports & Physical Education	1568.20	-	1568.20
Teacher Education	1185	2391.84	3576.84
Total	87432.80	37573.54	125006.33

Source: Prabandh Portal